

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 678**  
ANSWERED ON 08.02.2024

**Encroachment in forest land**

678. SHRI SHAKTISINGH GOHIL :

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of industries/people in the State of Gujarat which have made encroachment in forest lands as on 1st January, 2024;
- (b) whether Government has legalised these illegally encroached forest lands; and
- (c) the fine imposed by National Green Tribunal/Supreme Court/High Court on these industries for encroaching on forest land?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) As per the report received from the Government of Gujarat, a total of 773 instances of encroachment on forest land by both industries and individuals have been recorded in the state.
- (b) As per the report received from the Government of Gujarat, 15 encroachments carried out by industries and institutions have been regularized in accordance with provisions under relevant laws.
- (c) As per the report received from the Government of Gujarat, no fine has been imposed by Hon'ble National Green Tribunal/ Hon'ble Supreme Court/ Hon'ble High Court on these industries for encroaching forest lands.

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